

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 7<sup>th</sup> of February, 2025

**NO. HC.VII-167(Pt.-VIII)/2014/ 861 /A #####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend a course on "**Cyber Security and Forensics (Level -1)**" scheduled to be conducted from **10-03-2025 to 13-03-2025** at the Central Detective Training Institute (CDTI), Hyderabad in collaboration with CDAC, Hyderabad:

Sl. No.	Name and designation of the Officer	Ph. No.	Email Id.
1	Shri Hemanta Kumar Das, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Darrang	9954761724	hemantadas14@gmail.com
2	Shri Nayanjyoti Choudhury, Chief Judicial Magistrate, Karbi Anglong, Diphu	9954664201	choudhurnayanjyoti@gmail.com
3	Shri Amarendra Hazarika, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon	8822319923	amar.hz@gmail.com
4	Shri Devabrata Kalita, Addl Chief Judicial Magistrate, Barpeta	9706886953	devabratakalita@gmail.com
5	Shri Raj Sekhar Duara, Civil Judge (Jr. Div.) -cum- Judicial Magistrate 1 <sup>st</sup> Class, Bokakhat	8721023265	rajsekharduara1990@gmail.com

The instructions for participating in the course is enclosed along with the Notification.

By order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

Memo No. **NO. HC.VII-167(Pt.-VIII)/2014/ 862 /A**, dated 07-02-2024  
Copy for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati for information and necessary action.

*[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules].*

3. The Registrar (Vig./Admin.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Barpeta / Chirang / Darrang / Golaghat / Karbi Anglong, Diphu.

*(He / She is requested to inform the nominated Judicial Officer of his/her district about this notification accordingly).*

6. The Director, CDTI, Ramanthapur, Hyderabad-500013, Fax-040-27026865, Email: cdtshyderabad@nic.in.
7. Shri Hemanta Kumar Das, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Darrang.
8. Shri Nayanjyoti Choudhury, Chief Judicial Magistrate, Karbi Anglong, Diphu.
9. Shri Amarendra Hazarika, Addl. Chief Judicial Magistrate, Chirang.
10. Shri Devabrata Kalita Addl Chief Judicial Magistrate, Barpeta.
11. Shri Raj Sekhar Duara, Civil Judge (Jr. Div.) cum Judicial Magistrate 1<sup>st</sup> Class, Bokakhat, Golaghat.

*[For further information, the nominated Officers may contact Nodal Officer: Smti Anusuya Baral, Dy.Sp (Admn.) – 7008457012].*

12. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
13. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)*
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)** 7.2.2025

**CENTRAL DETECTIVE TRAINING INSTITUTE, HYDERABAD.**

**JOINING INSTRUCTIONS**

1. **Working Days & Hours:** Monday to Friday - From 09.30 AM to 06.00 PM
2. **Eligibility:** All the Judicial Officers below the age of 50 years, may kindly be deputed for training
3. **Location:** The CDTI is located at Ramanthapur, between Hyderabad Public School and Doordarshan Kendra (Hyderabad), at a distance of about 10 kms from Hyderabad/Secunderabad Railway stations. The Hostel is situated within the Institute Campus. City buses, autorikshaws and taxis ply from Hyderabad/ Secunderabad Railway stations where all trains are received.

S.No.	From	Distance	Mode of Transportation	Approx. journey time
1.	Rajiv Gandhi International Airport	34 Kms.	Taxi/Bus	50 minutes to 1 hour
2.	Secunderabad Railway Station	10 Kms.	Auto/Taxi/Bus	30 minutes to 45 min.
3.	Hyderabad Railway Station	10 Kms.	Auto/Taxi/Bus	40 minutes to 50 min.
4.	Kacheguda Railway Station	5 Kms.	Auto/Taxi/Bus	25 minutes to 30 min.

4. **Administration:** Each nominee will bring with him four recent passport size photographs in working dress bare-headed. Registration forms will be supplied by the Institute wherein the nominees will be required to fill up particulars of their service, such as date of birth, date of entry into force, details of work done in different branches up-to-date, etc. Trainees will come prepared to furnish these particulars. During the period of training, no leave will be granted. It will not be possible to spare the trainees for Court work during the training period. Trainees should finish their evidence in Courts before leaving for CDTI training or seek suitable adjournments beyond the training period. Trainees should not bring any service or private weapons and ammunition.

5. **Dress:** All the trainees will bring with them the uniform of their rank; working dress will be worn by the trainees during training. In the afternoon session, Smart Civvies (Formal Pants, Full shirt/Half Shirt and Tie (Optional) for Men and Saree/Salwar/Shirt Pant for Women. Chappals, Sandals, Jeans and Sports Shoes will not be allowed in the class room.

6. **Mess:** The training programme is residential. On arrival at the Hostel, the trainees should find out the room number allotted to them from the Hostel notice board and occupy the rooms accordingly. The Hostel Mess provides both vegetarian and non-vegetarian meals and is run on co-operative basis by the trainees themselves. **Families/guests are not allowed to stay in the Hostel.** Each trainee will be provided with a cot, mattress, pillow and mosquito net, table and a chair in the Hostel. A Washerman has been provided in the Hostel at approved rates. He is the only authorized person to enter the Hostel premises for collection and return of clothes after wash. Officers are required to wear proper dress while coming to the Lunch/Dinner and in any case they should not put on Chappals, Night Suits, Lungi, etc. in the mess.

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7. **Reading Material:** Reading material for the Course will be supplied on arrival. CDTI, Hyderabad has a well-stocked library with spacious reading room. The participants can avail this facility.

9. **Contact Details:** Office - 040-29704170; 27038182  
Hostel: 040-27037945 (can be contacted 24-hours)  
e-mail: cdtshyderabad@nic.in

10. **Postal Address:** Director, Central Detective Training Institute,  
Ramanthapur,  
Between Hyderabad Public School & Doordarshan Kendra,  
Ramanthapur, Hyderabad-500013.

11. **Dispersal:** Participants can leave the Institute after the Valedictory Address on the concluding day of the Course i.e. around 6.00 P.M. They can leave on the same day by late evening flight/trains.

***Note: The nominated officers are requested to kindly bring the details of the cases investigated by them which will be used for case study/group discussion.***

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